

IN THE HIGH COURT OF ORISSA, CUTTACK

NOTICE

As directed, it is hereby informed that the following case will be taken up before the Single Bench of Hon'ble Mr. Justice M.S.Raman at 01:30 P.M. today, the 16th September, 2026.

COURT NO - XIV (6TH FLOOR)

AT 01:30 PM

THE HON'BLE MR. JUSTICE MURAHARI SRI RAMAN

FOR JUDGEMENT

1) WP(C)/561/2024
[ODHC010019002024]

BHAGABAN MAHAPATRA
Vs

RAMA KRISHNA BISOI
A.K.SAMANTARAY, P.K.DASH,
A.MISHRA

STATE OF ODISHA

THE HIGH COURT OF ORISSA:

CUTTACK

DTD.16.09.2026

BY ORDER

SD/ SHIBASISH GIRI

16.09.2026

DY. REGISTRAR (JUDL.)